## HIGH COURT OF KARNATAKA, BENGALURU, DATED: 2<sup>ND</sup> MAY, 2025.

## **NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of **SENIOR CIVIL JUDGE** are ordered in the interest of public service and for administrative reasons, to take effect from the forenoon of **JUNE 2**, **2025**:-

S1. No.	Name of the Officer	Present Charge	Place to which posted
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1.	Sri. B.S. Honnaswamy	Senior Civil Judge and CJM, Chamarajanagar.	VII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. (Vice Sri. Kumara S. – transferred)
2.	Smt. Reshma Jane Rodrigues	Prl. Senior Civil Judge and CJM, U.K. Karwar.	XIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. (Vice Smt. Kumari Sujatha – transferred)
3.	Smt. Hullur Hemalata Basappa	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District.	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. B. Siddaraju – transferred)
4.	Smt. Geethanjali G.	Senior Civil Judge, Sira, Tumakuru District.	Senior Civil Judge, Chintamani, Chikkaballapura District. (Vice Sri. Prakash P.M. – transferred)

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5.	Sri. Sunil S. Hosmani	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kolar.	Prl. Senior Civil Judge and CJM, Tumakuru. (Vice Smt. Deepa G. – transferred)
		(ON REPATRIATION)	
6.	Smt. Hema Pastapur	Prl. Senior Civil Judge and CJM, Bagalkot.	Senior Civil Judge and JMFC, Shahapur, Yadgir District. (Vice Sri. Siddaram – transferred)
7.	Smt. Zaibunnisa	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, D.K. Mangaluru. (Vice Smt. Shobha B.G. – transferred)
8.	Sri. Dinesh B.G.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru. (ON REPATRIATION)	XXI Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Prakash C.D. – transferred)
9.	Sri. Rajanna Sankannavar	Prl. Senior Civil Judge and CJM, Shivamogga.	Senior Civil Judge, Hukkeri, Belagavi District. (Vice Sri. Kuruvatteppa Somanna Rotter – transferred)

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10.	Smt. Kavita Shivaray Undodi	Prl. Senior Civil Judge and JMFC, Jamkhandi, Bagalkot District.	Prl. Senior Civil Judge and CJM, U.K. Karwar. (Vice Smt. Reshma Jane Rodrigues – transferred)
11.	Smt. Nagamani V.	Addl. Senior Civil Judge, Shivamogga.	Prl. Senior Civil Judge and CJM, Shivamogga. (Vice Sri. Rajanna Sankannavar – transferred)
12.	Smt. Preeth J.	XII Addl. Chief Judicial Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Belagavi. (Vice Smt. Sharmila S. – transferred)
13.	Sri. Raju N.	Senior Civil Judge, Kundapur, Udupi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. (Vice Smt. Latha J. – transferred)
14.	Smt. Deepa G.	Prl. Senior Civil Judge and CJM, Tumakuru.	Addl. Senior Civil Judge, Tumakuru. (Vice Sri. N. Subramanya – transferred)

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15.	Sri. Amarnath K.K.	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru.
			(Vice Sri. Dinesh B.G. – transferred)
16.	Sri. N. Subramanya	Addl. Senior Civil Judge, Tumakuru.	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District. (Vice Smt. Hullur Hemalata Basappa – transferred)
17.	Sri. Kuruvatteppa Somanna Rotter	Senior Civil Judge, Hukkeri, Belagavi District.	Prl. Senior Civil Judge and CJM, Kalaburagi. (Vice Sri. Mahammad Anwar Hussain Mogalani – transferred)
18.	Sri. Kumara G.	Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Senior Civil Judge, Kundapur, Udupi District. (Vice Sri. Raju N. – transferred)
19.	Smt. Sujata Sidagouda Patil	XXV Addl. Chief Judicial Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Haliyal, Uttara Kannada District. (Vice Smt. Nagamma Mahadevappa Ichchangi – transferred)

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20.	Smt. Lavanya H.N.	Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S. Building, Bengaluru. (ON REPATRIATION)	LII Addl. Chief Judicial Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 48 LCE 2017 dated 5.1.2019/21.8.2019)
21.	Sri. Raghavendra R.	I Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.	XXIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. (Vice Smt. Prakriti Kalyanpur – transferred)
22.	Sri. Manohara M.	Senior Civil Judge and JMFC, Ankola, Uttara Kannada District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. (Vice Sri. Gokula K. – transferred)
23.	Smt. Kumari Sujatha	XIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Senior Civil Judge and CJM, Chikkamagaluru. (Vice Sri. C. Veera- bhadraiah – transferred)
24.	Sri. Mahammad Anwar Hussain Mogalani	Prl. Senior Civil Judge and CJM, Kalaburagi.	Prl. Senior Civil Judge and CJM, Haveri. (Vice Sri. Prakash V. – transferred)

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25.	Sri. R. Natesha	I Addl. Senior Civil Judge, Kolar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kolar. (Vice Sri. Sunil S. Hosmani – transferred)
26.	Smt. Roopa K.	III Addl. Senior Civil Judge and JMFC, Tumakuru.	Addl. Senior Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. B.N. Ramesh Babu – transferred)
27.	Sri. Bhola Pandit	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru Rural District, Bengaluru. (ON REPATRIATION)	XX Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Shrishail Bhimashen Bagadi - transferred)
28.	Sri. C. Veerabhadraiah	Senior Civil Judge and CJM, Chikkamagaluru.	Senior Civil Judge and CJM, Kodagu-Madikeri. (Vice Smt. Jayalakshmi N.B. – transferred)
29.	Smt. Sarvamangala K.M.	II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.	I Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Sri. Raghavendra R. – transferred)
30.	Sri. Prabhu Neelachari Badiger	Prl. Senior Civil Judge and CJM, Bidar.	I Addl. Senior Civil Judge, Kolar. (Vice Sri. R. Natesha - transferred)

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31.	Sri. Prakash C.D.	XXI Addl. Chief Judicial Magistrate, Bengaluru City.	Senior Civil Judge and CJM, Chamarajanagar. (Vice Sri. B.S. Honna- swamy – transferred)
32.	Sri. Manjunatha K.P.	VIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	I Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Sandeep Patil – transferred)
33.	Smt. Anitha	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District.	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Zaibunnisa – transferred)
34.	Smt. Jayalakshmi N.B.	Senior Civil Judge and CJM, Kodagu-Madikeri.	Prl. Senior Civil Judge and JMFC, K.G.F., Kolar District. (Vice Sri. Muzaffar – transferred)
35.	Sri. Shashidhara Mudukana Gowda	Prl. Senior Civil Judge, Saundatti, Belagavi District.	Senior Civil Judge, Basavana Bagewadi, Vijayapura District. (Vice Smt. Tayyaba Sultana – transferred)
36.	Sri. Prakash V.	Prl. Senior Civil Judge and CJM, Haveri.	II Addl. Senior Civil Judge, Mysuru. (Vice Smt. N. Anupama – transferred)
37.	Smt. Niveditha T.M.	Prl. Senior Civil Judge and CJM, Davanagere.	Addl. Senior Civil Judge, Ramanagara. (Vice Sri. Mahesh B.T. – transferred)

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38.	Sri. Kumara S.	VII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Senior Civil Judge and JMFC, Yellapur, Uttara Kannada District. (Vice Sri. Guddappa Basavanneppa Hallakai – transferred)
39.	Sri. Siddaram	Senior Civil Judge and JMFC, Shahapur, Yadgir District.	Prl. Senior Civil Judge, Saundatti, Belagavi District. (Vice Sri. Shashidhara Mudukana Gowda – transferred)
40.	Smt. Sharmila S.	Prl. Senior Civil Judge and CJM, Belagavi.	I Addl. Senior Civil Judge, Belagavi. (Vice Sri. Shrikanta N.A transferred)
41.	Sri. Venkatappa B.	Addl. Senior Civil Judge and JMFC, Hangal, Haveri District.	Prl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Smt. Prameela M. – transferred)
42.	Sri. B. Siddaraju	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	XLVII Addl. Chief Judicial Magistrate, Bengaluru City. (Newly Created Court – vide G.O.No.LAW 48 LCE 2017 dated 5.1.2019/21.8.2019)
43.	Smt. Nagamma Mahadevappa Ichchangi	Senior Civil Judge and JMFC, Haliyal, Uttara Kannada District.	XXVIII Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Smt. Sowbhagya Bhusher – transferred)
44.	Smt. Tayyaba Sultana	Senior Civil Judge, Basavana Bagewadi, Vijayapura District.	Senior Civil Judge and JMFC, Jewargi, Kalaburagi District. (Vice Sri. Sandeep Appasaheb Naik – transferred)

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45.	Sri. Muzaffar	Prl. Senior Civil Judge and JMFC, K.G.F., Kolar District.	Addl. Senior Civil Judge and JMFC, K.G.F., Kolar District. (Vice Sri. Raheemali Moulasab Nadaf – transferred)
46.	Sri. P. Murali Mohan Reddy	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Belagavi. (ON REPATRIATION)	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Mohanagowda M.E. – transferred)
47.	Sri. Balmukund Rameshrao Mutalikdesai	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri. (ON REPATRIATION)	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru. (Vice Sri. Amarnath K.K. – transferred)
48.	Sri. Mahesh S. Patil	I Addl. Senior Civil Judge, Bagalkot.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vice Smt. Hema Pastapur – transferred)
49.	Sri. Praveen Nayak	Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Kumara G. – transferred)
50.	Sri. Shrikanta N.A.	I Addl. Senior Civil Judge, Belagavi.	II Addl. Senior Civil Judge, Belagavi. (Vice Sri. Rachoti Mahagundappa Shirur – transferred)

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51.	Sri. Lokesha M.G.	III Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Praveen Nayak - transferred)
52.	Sri. Sandesh Prabhu B.	Senior Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (ON REQUEST)	III Addl. Senior Civil Judge, Mysuru. (Vice Smt. Manjula D. – transferred)
53.	Sri. Padmakar Vanakudre	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	Addl. Senior Civil Judge, Shivamogga. (Vice Smt. Nagamani V. – transferred)
54.	Sri. Rachoti Mahagundappa Shirur	II Addl. Senior Civil Judge, Belagavi.	III Addl. Senior Civil Judge, Belagavi. (Vice Sri. Shankarappa Malashetti – transferred)
55.	Smt. Prameela M.	Prl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District.	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. <i>(Vacant Court)</i>
56.	Sri. Shankarappa Malashetti	III Addl. Senior Civil Judge, Belagavi.	IV Addl. Senior Civil Judge and JMFC, Belagavi. (Vice Smt. Sharmila Kamath K transferred)
57.	Sri. Rajashekar	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District.	Prl. Senior Civil Judge and JMFC, Jamkhandi, Bagalkot District. (Vice Smt. Kavita Shivaray Undodi – transferred)

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58.	Smt. N. Anupama	II Addl. Senior Civil Judge, Mysuru.	XVI Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. (Vice Sri. D. Ramesh – transferred)
59.	Smt. Manjula D.	III Addl. Senior Civil Judge, Mysuru.	III Addl. Senior Civil Judge and JMFC, Tumakuru. (Vice Smt. Roopa K. – transferred)
60.	Smt. Reshma H.K.	I Addl. Senior Civil Judge and JMFC, Davanagere.	Prl. Senior Civil Judge and CJM, Davanagere. (Vice Smt. Niveditha T.M. – transferred)
61.	Sri. Somanatha	Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru.	IV Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Keshavamurthy B transferred)
		(ON REPATRIATION)	
62.	Sri. A.C. Dayanand- murthy	Senior Civil Judge, OOD, Faculty (Law), Administrative Training Institute, Mysuru.	I Addl. Senior Civil Judge, Mangaluru. (Vice Smt. Lakshmi G.M. – transferred)
		(ON REPATRIATION)	
63.	Sri. Amar V.L.	II Addl. Senior Civil Judge and JMFC, Davanagere.	I Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Smt. Reshma H.K. – transferred)

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64.	Sri. Sushant Mahaveer Chougale	III Addl. Senior Civil Judge and JMFC, Kalaburagi.	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District. (Vice Sri. Rajashekar - transferred)
65.	Sri. Felix Alphonse Anthony	IV Addl. Senior Civil Judge and JMFC, Mysuru.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. (Vice Sri. Yogesh – transferred)
66.	Smt. Dhanalakshmi R.	Senior Civil Judge and JMFC, Sakleshpur, Hassan District.	XII Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Smt. Preeth J. – transferred)
67.	Sri. C.N. Chandan	V Addl. Senior Civil Judge and JMFC, Mysuru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Sri. Felix Alphonse Anthony – transferred)
68.	Smt. Deepa Gopal Manerkar	III Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.	II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Smt. Sarvamangala K.M. – transferred)
69.	Sri. Manjunatha M.S.	II Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. Padmakar Vanakudre – transferred)
70.	Sri. Nagesha C.	III Addl. Senior Civil Judge and JMFC, Davanagere.	II Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Sri. Amar V.L transferred)

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71.	Sri. Gokula K.	Senior Civil Judge,	XXV Addl. Chief Judicial
		OOD, Assistant	Magistrate,
		Draftsman and	Bengaluru City.
		Ex-officio Deputy	(Vice Smt. Sujata
		Secretary to	Sidagouda Patil –
		Government,	transferred)
		Department of	
		Parliamentary Affairs,	
		Vidhana Soudha,	
		Bengaluru.	
		(ON REPATRIATION)	
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72.	Smt. Jyoti Shantappa	Senior Civil Judge and	XLVIII Addl. Chief Judicial
	Kale	JMFC, Chincholi,	Magistrate,
		Kalaburagi District.	Bengaluru City.
			(Newly Created Court –
			vide G.O. No. LAW 48 LCE
			2017 dated
			5.1.2019/21.8.2019)
73.	Sri. Harisha	Senior Civil Judge,	Senior Civil Judge and
		OOD,	JMFC, Nelamangala,
		Deputy Secretary to	Bengaluru Rural District.
		Government	(Vice Sri. Anil Prakash
		(Opinion-1),	M.P. – transferred)
		Department of Law,	
		Justice and Human	
		Rights, Vidhana	
		Soudha, Bengaluru.	
		(ON REPATRIATION)	
74.	Sri. H. Satish	Senior Civil Judge,	II Addl. Senior Civil
/ 7.		OOD, Deputy Director	Judge,
		(Administration), Karnataka Judicial	Mangaluru. (Vice Smt. Prathibha D.S. –
		Academy,	transferred)
		Bengaluru.	
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75.	Sri. Yogesh	Senior Civil Judge and	XLIX Addl. Chief Judicial
		JMFC,	Magistrate,
		Nagamangala,	Bengaluru City.
		Mandya District.	(Newly Created Court –
			vide G.O. No. LAW 48 LCE
			2017 dated
			5.1.2019/21.8.2019)

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76.	Smt. Roopa M.D.	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government (Opinion-1), Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (Vice Sri. Harisha – transferred)
77.	Sri. Yashavanth Kumar R.	Senior Civil Judge and JMFC, Shikaripur, Shivamogga District.	III Addl. Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Lokesha M.G. – transferred)
78.	Sri. Vishwanath V. Mugathi	Senior Civil Judge and JMFC, Channagiri, Davanagere District.	III Addl. Senior Civil Judge and JMFC, Kalaburagi. (Vice Sri. Sushant Mahaveer Chougale – transferred)
79.	Sri. J. Krishna	II Addl. Senior Civil Judge and JMFC, Chikkamagaluru.	LI Addl. Chief Judicial Magistrate, Bengaluru City. (Newly Created Court – vide G.O. No. LAW 48 LCE 2017 dated 5.1.2019/21.8.2019)
80.	Sri. Guddappa Basavanneppa Hallakai	Senior Civil Judge and JMFC, Yellapur, Uttara Kannada District.	Senior Civil Judge, Gangavathi, Koppal District. (Vice Sri. Ramesh Shanmukhappa Ganiger – transferred)

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81.	Smt. Lakshmi G.M.	I Addl. Senior Civil Judge, Mangaluru.	V Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Sri. C.N. Chandan - transferred)
82.	Smt. Priya Ravi Joglekar	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Senior Civil Judge and JMFC, Ankola, Uttara Kannada District. (Vice Sri. Manohara M. – transferred)
83.	Smt. Bhagyamma	Senior Civil Judge and JMFC, Bantwal, Dakshina Kannada District.	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Anitha - transferred)
84.	Sri. Anil Prakash M.P.	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Bantwal, Dakshina Kannada District. (Vice Smt. Bhagyamma – transferred)
85.	Sri. Sandeep Patil	I Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Belagavi. (Vice Sri. P. Murali Mohan Reddy – transferred)
86.	Sri. B.N. Ramesh Babu	Addl. Senior Civil Judge and JMFC, Hosapete, Ballari District.	Senior Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. Yashavanth Kumar R. – transferred)

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87.	Sri. Ramesh Shanmukhappa Ganiger	Senior Civil Judge, Gangavathi, Koppal District.	III Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Smt. Deepa Gopal Manerkar – transferred)
88.	Sri. Shankarappa Malakajappa Arutagi	Senior Civil Judge and JMFC, Aland, Kalaburagi District.	L Addl. Chief Judicial Magistrate, Bengaluru City. (Newly Created Court – vide G.O.No.LAW 48 LCE 2017 dated 5.1.2019/21.8.2019)
89.	Sri. Mahadevappa H.	Addl. Senior Civil Judge, Srirangapatna, Mandya District.	Senior Civil Judge and JMFC, Ron, Gadag District. (Vice Sri. S. Chinna- swamy – transferred)
90.	Sri. Sandeep Appasaheb Naik	Senior Civil Judge and JMFC, Jewargi, Kalaburagi District.	I Addl. Senior Civil Judge, Bagalkot. (Vice Sri. Mahesh S. Patil – transferred)
91.	Sri. S. Chinnaswamy	Senior Civil Judge and JMFC, Ron, Gadag District.	LIII Addl. Chief Judicial Magistrate, Bengaluru City. (Newly Created Court – vide G.O.No.LAW 48 LCE 2017 dated 5.1.2019/21.8.2019)
92.	Sri. Raheemali Moulasab Nadaf	Addl. Senior Civil Judge and JMFC, K.G.F., Kolar District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S.Building, Bengaluru. (Vice Smt. Lavanya H.N. – transferred)

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93.	Smt. Sowbhagya Bhusher	XXVIII Addl. Chief Judicial Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Channagiri, Davanagere District. (Vice Sri. Vishwanath V. Mugathi – transferred)
94.	Sri. Jayaprakash V.	Senior Civil Judge and JMFC, Mudigere, Chikkamagaluru District.	Senior Civil Judge and JMFC, Sakleshpur, Hassan District. (Vice Smt. Dhanalakshmi R. – transferred)
95.	Sri. Prakash P.M.	Senior Civil Judge, Chintamani, Chikkaballapura District.	Senior Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vice Sri. Jayaprakash V. – transferred)
96.	Smt. Shobha B.G.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, D.K. Mangaluru.	Addl. Senior Civil Judge Haveri. (Vice Smt. Shrishylaja H.V. – transferred)
		(ON REPATRIATION)	
97.	Sri. Mahesh B.T.	Addl. Senior Civil Judge, Ramanagara.	Senior Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vice Sri. Sandesh Prabhu B. – transferred)
98.	Smt. Zarifa Banu A.R.	Addl. Judge, Court of Small Causes, Mysuru.	Senior Civil Judge, Sira, Tumakuru District. (Vice Smt. Geethanjali G. – transferred)

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99.	Smt. Latha J.	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	II Addl. Senior Civil Judge and JMFC, Chikkamagaluru. (Vice Sri. J. Krishna – transferred)
100.	Smt. Latha K.	VI Addl. Senior Civil Judge and JMFC, Mysuru.	III Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Sri. Nagesha C. – transferred)
101.	Smt. Prakriti Kalyanpur	XXIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Smt. Priya Ravi Joglekar – transferred)
102.	Sri. Mohanagowda M.E.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District. (Vice Smt. Roopa M.D. – transferred)
103.	Smt. Sharmila Kamath K.	IV Addl. Senior Civil Judge and JMFC, Belagavi. (ON REQUEST)	VIII Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. (Vice Sri. Manjunatha K.P. - transferred)

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104.	Sri. Sharath Chandra N.	XXXV Addl. Chief Judicial Magistrate, Bengaluru City.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director (Administration), Karnataka Judicial Academy, Bengaluru. (Vice Sri. H. Satish – transferred)
105.	Sri. Keshavamurthy B.	IV Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. (Vice Sri. Somanatha - transferred)
106.	Sri. Raghavendra Upadhye	Addl. Senior Civil Judge and JMFC, Bidar.	Prl. Senior Civil Judge and CJM, Bidar. (Vice Sri. Prabhu Neelachari Badiger – transferred)
107.	Smt. Prathibha D.S.	II Addl. Senior Civil Judge, Mangaluru.	Addl. Judge, Court of Small Causes, Mysuru. (Vice Smt. Zarifa Banu A.R. – transferred)

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108.	Sri. Shrishail Bhimashen Bagadi	XX Addl. Chief Judicial Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru Rural District, Bengaluru. (Vice Sri. Bhola Pandit – transferred)
109.	Smt. Kavya B.H.	VII Addl. Senior Civil Judge and JMFC, Mysuru.	VI Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Smt. Latha K. – transferred)
110.	Smt. Shrishylaja H.V.	Addl. Senior Civil Judge, Haveri.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri. (Vice Sri. Balmukund Rameshrao Mutalikdesai – transferred)
111.	Sri. Mahantesh Bhusagol	III Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	II Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. Manjunatha M.S. – transferred)
112.	Sri. D. Ramesh	XVI Addl. Judge, Court of Small Causes and ACJM, Bengaluru City.	XXXV Addl. Chief Judicial Magistrate, Bengaluru City. (Vice Sri. Sharath Chandra N. – transferred)

1	2	3	4
113.	Smt. Shridevi Darbare	II Add1. Senior Civil Judge and JMFC, Bidar.	Addl. Senior Civil Judge and JMFC, Bidar. (Vice Sri. Raghavendra Upadhye – transferred)

## BY ORDER OF THE HIGH COURT,

Sd/-(K.S. BHARATH KUMAR) REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

## Copy forwarded for information and necessary action to:-

- 1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
- 2. The Officers mentioned at Sl.No. 1 to 4, 6, 9 to 12, 14, 16 to 19, 21, 23, 24, 26, 28 to 45, 48 to 60, 63 to 70, 72, 74, 75, 77 to 84, 86 to 91, 93 to 95, 97, 98, 100 to 104, 106, 107, 109 and 111 to 113 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.
- 3. The Officers mentioned at Sl.No. 7, 13, 15, 22, 25, 76, 85, 92, 105, 108 and 110 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**, on receipt of necessary appointment orders from the Government.
- 4. The Officers mentioned at Sl.No. 5, 8, 20, 27, 46, 47, 61, 62, 71, 73, 96 and 99 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.

- 5. The Accountant General in Karnataka, Bengaluru.
- 6. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
- 7. All the Private Secretaries to the Hon'ble Judges.
- 8. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Recruitment) and Registrar (Administration).
- 9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 11. The Director, Karnataka Judicial Academy, Bengaluru.
- 12. The Director, Arbitration Centre Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 13. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 16. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20. The Prl. Secretary to Government of Karnataka, Home Department, Vidhana Soudha, Bengaluru.
- 21. The Prl. Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru.
- 22. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
- 23. The Director General, Administrative Training Institute, Mysuru.

- 24. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 25. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 26. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/ DJBS/A&I/DJA Branches of this office.
- 27. Spare copies.

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